**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF**

**S R TIMBER PRODUCTS PRIVATE LIMITED**

| **RELEVANT PARTICULARS** | | |
|---|---|---|
| 1. | Name of corporate debtor | S R Timber Products Private Limited |
| 2. | Date of incorporation of corporate debtor | 1st August, 2001 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Kolkata |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U20299WB2001PTC093537 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 268 G.T. Road, Liluah, Howrah, West Bengal-711204 |
| 6. | Insolvency commencement date in respect of corporate debtor | 7th April, 2025- Date of pronouncement of Order |
| 7. | Estimated date of closure of insolvency resolution process | 3rd October, 2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | **Neeraj Kumar Sureka** IBBI/IPA-001/IP-P-01539/2019-2020/12517 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata- 700 012, West Bengal **ipneerajsureka@gmail.com** |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata- 700 012, West Bengal **cirp.srtppl@gmail.com** |
| 11. | Last date for submission of claims | 21st April, 2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | Web Link: https://ibbi.gov.in/home/downloads |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **S R Timber Products Private Limited** on 7th April, 2025.

The creditors of **S R Timber Products Private Limited**, are hereby called upon to submit their claims with proof on or before 21st April, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

NEERAJ KUMAR SUREKA ★ Insolvency Professional ★ Regd.No. IBBI/IPA-001/IP-P-01539/2019-2020/12517

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. **Not Applicable**

Submission of false or misleading proofs of claim shall attract penalties.

Neeraj Sureka

**Neeraj Kumar Sureka**

Date: 10th April, 2025
Place: Kolkata

(Interim Resolution Professional of S. R. Timber Products Private Limited)
Regn.: No. IBBI/IPA-001/IP-P-01539/2019-2020/12517
AFA Valid till: 31/12/2025

www.business-standard.com
Business Standard
Business Standard KOLKATA | THURSDAY, 10 APRIL 2025 11

**FORM A**
**PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
**FOR THE ATTENTION OF THE CREDITORS OF S R TIMBER PRODUCTS PRIVATE LIMITED**

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of corporate debtor | **S R Timber Products Private Limited** |
| 2. | Date of incorporation of corporate debtor | 1st August, 2001 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Kolkata |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U20299WB2001PTC093537 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 268 G.T. Road, Liluah, Howrah, West Bengal-711204 |
| 6. | Insolvency commencement date in respect of corporate debtor | 7th April, 2025 - Date of pronouncement of Order |
| 7. | Estimated date of closure of insolvency resolution process | 3rd October, 2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | **Neeraj Kumar Sureka**<br>IBBI/IPA-001/IP-P-01539/2019-2020/12517 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata-700012, West Bengal<br>**ipneerajsureka@gmail.com** |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata-700012, West Bengal<br>**cirp.srtppl@gmail.com** |
| 11. | Last date for submission of claims | 21st April, 2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | Web Link: **https://ibbi.gov.in/home/downloads** |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **S R Timber Products Private Limited** on 7th April, 2025.
The creditors of **S R Timber Products Private Limited**, are hereby called upon to submit their claims with proof on or before 21st April, 2025 to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA. **Not Applicable**
Submission of false or misleading proofs of claim shall attract penalties.

**SD/-**
**Neeraj Kumar Sureka**
(Interim Resolution Professional of S. R. Timber Products Private Limited)
Regn.: No. IBBI/IPA-001/IP-P-01539/2019-2020/12517
AFA Valid till: 31/12/2025

Date: 10th April, 2025
Place: Kolkata

NARSINGHA

ই-পেপার: www.ekdin-epaper.com

# একদিন

EKDIN

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ
একদিন
Website : www.ekdinnews.com
http://youtube.com/@dailyekdin2165
Epaper : ekdin-epaper.com
শেয়ার এবং সাবস্ক্রাইব করুন

৪ উমিদ বিলের উদ্দেশ্যই সবকা সাথ সবকা বিকাশ

মার্কিন শুল্কনীতির জেরে ধাক্কা টাটা মোটর্স-এর ৮

কলকাতা ১০ এপ্রিল ২০২৫ ২৭ চৈত্র ১৪৩১ বৃহস্পতিবার অষ্টাদশ বর্ষ ২৯৮ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 10.4.2025, Vol.18, Issue No. 298 8 Pages, Price 3.00



**ফর্ম এ**

**সাধারণ ঘোষণা**

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সোনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে)

**এস আর টিম্বার প্রোডাক্টস প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য**

**সংশ্লিষ্ট বিস্তারিত**

| | | |
|---|---|---|
| ১. | কর্পোরেট ডেটরের নাম | **এস আর টিম্বার প্রোডাক্টস প্রাইভেট লিমিটেড** |
| ২. | কর্পোরেট ডেটরের গঠনের তারিখ | ১ আগস্ট ২০০১ |
| ৩. | যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত | রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা |
| ৪. | কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/ লিমিটেড লায়াবিলিটি আইডেন্টিফিকেশন নং | U20299WB2001PTC093537 |
| ৫. | কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা | ২৬৮, জি টি রোড, লিলুয়া, হাওড়া, পশ্চিমবঙ্গ - ৭১১২০৪ |
| ৬. | কর্পোরেট ডেটরের ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর তারিখ | ৭ এপ্রিল, ২০২৫- নির্দেশ ঘোষণার তারিখ |
| ৭. | ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ | ৩ অক্টোবর ২০২৫ |
| ৮. | সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর | **নীরজ কুমার সুরেকা** IBBI/IPA-001/IP-P-01539/2019-2020/12517 |
| ৯. | বোর্ডের নিকট রেজিস্ট্রিকৃত অন্তর্বর্তী প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল | সেন্ট্রাল প্লাজা, ৭ম তল, রুম নং এইচ, ৪১, বি বি গাঙ্গুলি স্ট্রিট, কলকাতা - ৭০০০১২, পশ্চিমবঙ্গ **ipneerajsureka@gmail.com** |
| ১০. | অন্তর্বর্তী প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল | সেন্ট্রাল প্লাজা, ৭ম তল, রুম নং এইচ, ৪১, বি বি গাঙ্গুলি স্ট্রিট, কলকাতা - ৭০০০১২, পশ্চিমবঙ্গ **cirp.srtppl@gmail.com** |
| ১১ | দাবি দাখিলের শেষ তারিখ | ২১ এপ্রিল ২০২৫ |
| ১২ | বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত | প্রযোজ্য নয় |
| ১৩ | সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম) | প্রযোজ্য নয় |
| ১৪ | (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত | Web link:**https://ibbi.gov.in/home/downloads** |

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে **এস আর টিম্বার প্রোডাক্টস প্রাইভেট লিমিটেড**-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ৭ এপ্রিল ২০২৫ তারিখে।

**এস আর টিম্বার প্রোডাক্টস প্রাইভেট লিমিটেড**-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ২১ এপ্রিল ২০২৫ তারিখে অর্ন্তবর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।

আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।

ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যেসকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে **প্রযোজ্য নয়**

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

স্বা/-
নীরজ কুমার সুরেকা
(এস আর টিম্বার প্রোডাক্টস প্রাইভেট লিমিটেডএর অন্তর্বর্তীকালীন প্রস্তাব পেশাদার)
রেজি নং IBBI/IPA-001/IP-P-01539/2019-2020/12517
এএফএ বৈধ : ৩১.১২.২০২৫ পর্যন্ত

তারিখ : ১০ এপ্রিল ২০২৫
স্থান : কলকাতা